

PRINCIPAL DISTRICT & SESSIONS COURT, SALEM

BAIL LIST DATED : 20.10.2021

S. No	CMP. No.	Cr. No.	U/Section	Name of Police Station	Name of Counsel Tvl.	Date of remand	Days
Relaxation							
1	3768/2021	367/21	294(b), 324, 323 and 506(ii) IPC	Veeranam	K. Murugan		
2	3769/2021	345/21	147, 294(b), 323 and 506(i) IPC	Ammamet	K. Murugan		
3	3770/2021	345/21	147, 294(b), 323 and 506(i) IPC	Ammamet	K. Murugan		
4	3771/2021	188/21	294(b), 326, 324, 506(ii) IPC @ 294(b), 324, 326, 307, 302, 506(ii) and 109 IPC	Mecheri	M. Devarajan		
5	3772/2021	467/21	4(1)(a) and 4(1-A) TNP Act	Kondalampatty	P. Sudhakar		
6	3773/2021	533/21	447, 294(b), 323, 506(i) IPC and 3(1) PPD L Act	Omalur	P. Kanagaraj		
7	3774/2021	129/21	4(1)(i) and 4(1-A) TNP Act	Thevoor	T. Kathervelu		
8	3775/2021	154/21	452, 395 and 397 IPC	Kannankurichi	Sethupathi Mariappan		
9	3776/2021	611/21	4(1)(a) and 4(1-A) TNP Act	PEW, Salem	Sethupathi Mariappan		
10	3777/2021	166/21	4(1)(a) and 4(1-A) TNP Act	Yercaud	V.R. Chandrasekaran		
11	3863/2021	119/20	294(b), 353 and 506(i) IPC	Steel Plant	V. Rajagopal		
Prohibition							
12	3826/2021	720/21	4(1)(a) and 4(1-A) TNP Act	Omalur	A. Karthikeyan	26.09.21	25
13	3852/2021	455/21	4(1)(a) and 4(1-A) TNP Act	Yethapur	S. Srinivasan	26.09.21	25
14	3864/2021	719/21	4(1)(a) and 4(1-A) TNP Act	Omalur	A. Karthikeyan	26.09.21	25
15	3865/2021	350/21	4(1)(a) and 4(1-A) TNP Act	Karuppur	M. Govindaraj	26.09.21	25
16	3866/2021	442/21	4(1)(a) and 4(1-A) TNP Act	Steel Plant	K. Angusamy	29.09.21	22
17	3869/2021	165/21	4(1)(a) and 4(1-A) TNP Act	Veeraganur	P. Natarajan	02.10.21	19
18	3870/2021	384/21	4(1)(a) and 4(1-A) TNP Act	Attur Rural	P. Natarajan	02.10.21	19
19	3871/2021	385/21	4(1)(a) and 4(1-A) TNP Act	Attur Rural	P. Natarajan	02.10.21	19
20	3872/2021	386/21	4(1)(a) and 4(1-A) TNP Act	Attur Rural	P. Natarajan	02.10.21	19
21	3873/2021	387/21	4(1)(a) and 4(1-A) TNP Act	Attur Rural	P. Natarajan	03.10.21	18
22	3874/2021	374/21	4(1)(a) and 4(1-A) TNP Act	Attur Rural	S. Uthamasolan	28.09.21	23
23	3876/2021	348/21	4(1)(a) and 4(1-A) TNP Act	Karipatty	V. Vijayakumar	02.10.21	19
24	3877/2021	349/21	4(1)(a) and 4(1-A) TNP Act	Karipatty	V. Vijayakumar	02.10.21	19
Condone Delay and Extension of Time							
25	3778/2021	50/20	Condone Delay	Salem Town	K. Harishkumar		
26	3779/2021	50/20	Extension of Time	Salem Town	K. Harishkumar		
27	3867/2021	210/21	Condone Delay	Attur Rural	P. Sivakumar		
28	3868/2021	210/21	Extension of Time	Attur Rural	P. Sivakumar		
Remand Bail							
29	3758/2021	287/21	302 IPC	Jalakandapuram	P. Sivaraman	02.09.21	48
30	3804/2021	233/21	120(b), 328, 342, 449, 302 r/w 34, 109 IPC	Steel Plant	K. Sathyamoorthy	12.06.21	129
31	3861/2021	233/21	120(b), 328, 342, 449, 302 r/w 34, 109 IPC (Interverne Petition in CMP. No.3804/2021)	Steel Plant	S. Raguraman		
32	3805/2021	233/21	120(b), 328, 342, 449, 302 r/w 34, 109 IPC	Steel Plant	V.S. Vivekanandan	13.06.21	128
33	3862/2021	233/21	120(b), 328, 342, 449, 302 r/w 34, 109 IPC (Interverne Petition in CMP. No.3805/2021)	Steel Plant	S. Raguraman		
34	3809/2021	186/21	174(3) Cr.PC @ into 498(A), 304(b) IPC	Valappadi	T.M. Senthilkumar	22.09.21	29
35	3829/2021	204/21	341, 392, 294(b), 397 and 506(ii) IPC	Mettur	M. Vasanthakumari	13.08.21	38
36	3836/2021	530/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	C. Sakthivel	28.09.21	23
37	3878/2021	183/08	379 IPC and 136 EB Act	Nangavalli	S. Sivakumar	22.09.21	29
38	3879/2021	09/17	294(b), 427, 506(ii), 379 (NP) IPC and 3(1)(r), 3(1)(s), 3(2)(va) of SC/ST Act	Kariyakoil	R. Mahilan	20.09.21	31
39	3880/2021	1182/20	147, 148, 341, 302, 437 IPC 3 of PPD L @ into 147, 148, 341, 302, 427, 120(b), 149, 177, 419 IPC r/w 34, 109 IPC and 3(1) of PPD L Act, 3(2)(v) of SC/ST Act	Kitchipalayam	C. Deepak Kumar	28.12.20	296
40	3881/2021	180/21	Boy Missing @ 323, 342, 343, 357, 364(A), 367, 368, 379 and 506(i) IPC	Tholasampatty	P. Natarajan	28.08.21	53

41	3882/2021	209/21	294(b), 506(ii) IPC and 3(1) PPDL Act	Tholasampatty	N. Thangavel	05.10.21	16
42	3883/2021	368/21	387 IPC and 3(1) PPDL Act	Attur Rural	P. Natarajan	26.09.21	25
43	3884/2021	415/21	341, 392, 397 and 506(ii) IPC	Fairlands	A. Sureshkumar	24.09.21	27
44	3885/2021	519/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	M. Viswanathan	23.09.21	28
45	3886/2021	529/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	P. Muthaiyan	27.09.21	24
46	3887/2021	707/21	341, 307, 294(b) and 506(ii) IPC	Omalur	N. Narayanan	17.09.21	34
Aniticipatory Bail							
47	3888/2021	2/21	408, 420 IPC @ into 408, 420, 120(b) IPC	CCIW, Salem	K. Parthasarathy		
48	3889/2021	374/21	294(b) and 506(i) IPC	Magudanchavadi	P. Natarajan		
49	3890/2021	498/21	294(b), 323, 324 and 506(ii) IPC	Valappadi	M. Jayachandran		
Return of Property							
S. No	CMP. No.	Cr. No. & C.P. No	U/Section	Name of Police Station	Name of Counsel Tvl.		
1	839/2021	561/20	457 Cr.PC	Nangavalli	A. Murugan		
2	1220/2021	1035/20 & 38/21	451 of Cr.PC	Tharamangalam	N.P. Krishnan		
3	1492/2021	124/19 & '02/20	451 Cr.PC	Thevoor	A.G. Narasimhan		
4	1496/2021	476/19 & 27/21	451 of Cr.PC	Edappady	I. Selvkumar		
5	2434/2021	330/20 & 19/20	451 Cr.PC	Thevoor	S. Dharmendra		
6	2606/2021	88/21 & 176/21	451 Cr.PC	Konganapuram	S. Dharmendra		
7	3179/2021	267/21 & 17/21	451 Cr.PC	Tharamangalam	N. Rathinavel		
8	3180/2021	247/21 & 24/21	451 Cr.PC	Mallur	M. Thilipkumar		
9	3181/2021	245/21 & 22/21	451 Cr.PC	Mallur	M. Thilipkumar		
10	3182/2021	245/21 & 22/21	451 Cr.PC	Mallur	M. Thilipkumar		
11	3183/2021	21/21	451 Cr.PC	Fairlands	K. Lakshmanperumal		
12	3305/2021	589/19	457 Cr.PC	Annathanapatty	P. Kathiravan		
13	3515/2021	279/21 & 29/21	451 Cr.PC	Fairlands	M. Sundareswaran		
14	3520/2021	279/21 & 29/21	451 Cr.PC	Fairlands	M. Sundareswaran		